COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 41 of 2014

Dated : 5th March, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of :

Steel Authority of India Ltd. …Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr. …Respondent(s)

Counsel for the Appellant(s)	:	Mr. M. G. Ramachandran Ms. Anusha Bardhan Ms. Poorva Saigal
Counsel for the Respondent(s)	:	Mr. S. B. Upadhyay with Mr. Kaustuv P. Patha for R-2 Mr. M. S. Ramalingam for R-1

O R D E R

List the matter for further hearing on ***18.03.2015.***

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/pr